

(b) Government expects to extend T.V. coverage to the following cities when the projects under execution during Vth Plan are completed:

1. Kanpur
2. Dehradun
3. Muzaffarnagar
4. Saharanpur
5. Ambala
6. Patiala
7. Chandigarh
8. Jullundur
9. Ludhiana
10. Gulbarga
11. Hyderabad-Secunderabad
12. Sambalpur
13. Muzaffarpur.

(c) Gwalior is not included for T.V. coverage under the existing scheme.

Recruiting Centre at Marmagoa for Saloon and Deck Crew of Ships

2701. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to set up a seamen's recruiting centre at Marmagoa for saloon and deck crew of ships; and

(b) if so, when?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Re-Employment of Government Servants after retirement

2702. SHRI SHANKERSINHJI VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a rule that if a Government servant is employed after retirement from Government service and is paid his salary from the

Government fund, his new salary plus pension should not exceed the pay drawn by him at the time of his retirement;

(b) if so, the reasons for making exception in the case of officers of the Central Government Employees Consumer Cooperative Society Ltd., New Delhi including its General Manager; and

(c) the steps proposed to be taken by Government to recover the extra amount thus paid?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) This rule is not applicable to a Government servant employed in the Society after retirement from Government service. Therefore, the question of making exception in the case of officers of the Society including its General Manager does not arise.

(c) Does not arise.

Encroachment of Land Allotted to Sikh Temple in Nagaland

2703. SHRIMATI RANO M. SHAIZA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether land allotted to the Sikh Temple were encroached by some unauthorised persons in Nagaland;

(b) if so, the action Nagaland Government have taken to evict them;

(c) whether some non-locals were allotted land in Kohima Town in contravention of the existing law, if so, the particulars of those allottees and the allotting authority;

(d) whether the Governor of Nagaland passed any orders with regard to the encroachment of Sikh Temple land by other parties; and

(e) if so, the nature of the orders and the action Government have taken to execute them?

THE MINISTER³¹ OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) According to the report furnished by the Government of Nagaland, there was no encroachment by any unauthorised persons on the land allotted to the Sikh Temple in Kohima.

(b) Does not arise.

(c) Government of Nagaland has informed that no land has been allotted to non-locals in contravention of the existing laws.

(d) and (e). A plot measuring 2500 sq. ft. in Kohima had been allotted to the Sikh Temple but on actual measurement some time back, the area actually occupied was found to be 5558 sq. ft. Considering that it was a religious institution, the Government of Nagaland regularised the entire area actually under occupation in favour of the Sikh Temple, after obtaining approval of the Governor.

इलेक्ट्रानिक्स आयोग का पुनर्गठन

2704. श्री भागीरथ अंबार : क्या इलेक्ट्रानिक्स मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्तमान इलेक्ट्रानिक्स आयोग के सदस्यों की सेवाशर्तें क्या हैं ;

(ख) क्या वर्तमान इलेक्ट्रानिक्स आयोग को पुनर्गठित करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ग) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) इलेक्ट्रानिक्स आयोग के सदस्यों की संख्या 4 से 7 तक रहेगी। इस आयोग के अध्यक्ष इलेक्ट्रानिक्स विभाग में भारत सरकार के सचिव हैं। आयोग का एक सदस्य इसका वित्त-सदस्य है। वह सदस्य

वित्तीय मामलों के लिए इलेक्ट्रानिक्स विभाग में भारत सरकार का पदेन सचिव है, तथा विभाग से सम्बन्धित सभी वित्तीय मामलों में भारत सरकार की शक्तियों का प्रयोग करता है।

आयोग के सदस्य इलेक्ट्रानिक्स के क्षेत्र के बख़्त प्रतिष्ठ विशेषज्ञ तथा सरकार के वरिष्ठ अधिकारी हैं। आयोग के अध्यक्ष, जो इलेक्ट्रानिक्स विभाग में भारत सरकार के सचिव भी हैं, एवं पूर्णकालिक सरकारी अधिकारी हैं। अब तक भारत सरकार के वित्त सचिव ही इस आयोग के वित्त सदस्य रहे हैं। वर्तमान इलेक्ट्रानिक्स आयोग के अन्य सभी सदस्य जिन्हें अत्यन्त वरिष्ठ स्तर पर सेवा का अनुभव है, इसके अंशकालिक सदस्य हैं; उन्हें इस सदस्यता के लिए आयोग के कार्यों से संबंधित यात्रा-भत्ते तथा निर्वाह व्यय के अतिरिक्त सरकार से कोई अन्य पारिश्रमिक नहीं मिलता है। इलेक्ट्रानिक्स आयोग के मामले में सेवा सम्बंधी शर्तें मूलतः वही हैं जो परमाणु ऊर्जा आयोग तथा अन्तरिक्ष आयोग पर लागू हैं।

(ख) जी, नहीं।

(ग) यह प्रश्न ही नहीं उठता।

नई दिल्ली स्थित दूरदर्शन केन्द्र के स्टूडियो में भ्रमण लगना

2705. श्री नवाब सिंह चौहान : क्या गृह मंत्री दिल्ली दूरदर्शन के स्टूडियो में भ्रमण लग जाने के बारे में 22 जून, के अतारांकित प्रश्न संख्या 1302 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) दिल्ली पुलिस की अपराध शाखा के किस वरिष्ठ अधिकारी ने टेलीविजन केन्द्र दिल्ली में भ्रमण लग जाने की घटना की जांच की थी ;